Annexure – 4
Name of the corporate debtor: The Rajasthan Industrial Gases Ltd.; Date of commencement of CIRP: 16.08.2022;
List of creditors as on: 01.09.2022

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	M/s Tirupati Udyog	01.09.2022	18,00,000	18,00,000	Financial facility	0	No	100.00%	0	0	0	0	
Total			18,00,000/-	18,00,000/-	-	0	-	100%	0	0	0	0	

Note:

1. The claims are provisionally admitted / under process of verification subject to availability of books of accounts of the Corporate Debtor.

2. The claims where admitted are subject to further revision/substantiation/ modification on the basis of any additional information/evidence/ clarification which may be received subsequently and which warrant such revision/ substantiation/ modification.

3. Information/ evidence/ clarification may also be pending from Operational Creditor/ Management/ Employees for the claims under further verification.